

**Implementation of Recommendations
of the Committee on "Standardi-
sed Diets for Hospitals"**

6994. SHRI HAFIZ MOHAMMAD SIDDIQ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the recommendations of the Committee on "Standardised diets for hospitals" has since been implemented to have a uniform pattern of diets served to indoor patients and whether this scheme applicable to Delhi Hospitals or for all Government Hospital all over the country;

(b) whether some of the Government Hospitals in Delhi; like Safdarjung Hospital, purchase the items of general kitchen from Kendriya Bhandar; and

(c) if so, is there any proposal to direct the remaining Hospitals also to follow suit and if not the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) The recommendations of the Committee on Standardised diets for hospitals have been recommended for implementation to the State Governments. The recommendations are applicable to all the Government Hospitals all over the country including Delhi.

(b) and (c). All the Government Hospitals in Delhi are already purchasing requirements of diet items from Kendriya Bhandar/Super Bazar.

[Translation]

Committee on Examination Reforms

6995. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that University Grants Commission has appointed an Implementation Committee on reformation of examination system;

(b) if so, the composition and terms of reference thereof; and

(c) whether the Committee have submitted its report and if so the action taken by

Government on recommendations contained therefor ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) The University Grants Commission initiated a programme of Examination Reforms in the IV Plan. A Standing Committee was also constituted to advise the Commission on implementation of the Examination Reform programmes. This Standing Committee is reconstituted from time to time.

(b) The present composition of the Standing Committee on implementation of Examination Reforms is as follows :

1. Professor Ramaranjan Mukherji
Vice-Chancellor
Rabindra Bharati
Calcutta.
2. Professor R.C. Mehrotra
Department of Chemistry
Rajasthan University
Jaipur.
3. Professor R.G. Takwala
Department of Physics
Poona University
Poona.
4. Professor V.S. Mishra
Department of Education
Gorakhpur University
Gorakhpur.
5. Professor H.S. Srivastava
Department of Measurement
and Evaluation, NCERT
New Delhi.
6. Professor H.P. Dikshit
Department of Mathematics
Jabalpur University
Jabalpur.
7. Dr. N.K. Upasani
Hony. Director
Examination Reform Unit
S.N.D.T. Women's University
Bombay.
8. Dr. D. Acharya
Industrial Management Centre
Indian Institute of Technology
Kharagpur.

(c) The Committee meets from time to time and advises the Commission on specified measures to be taken. At its last meeting

held in October 1982, the Committee had recommended the details of certain minimum programme of reforms to be implemented by the universities. The programme of minimum reforms was communicated to all universities in January, 1983. The programmes suggested include division of the syllabus into units, setting questions from each such unit with choice limited to questions from each unit, freedom for examiners to repeat questions from the previous examinations, holding of examinations only after fulfilling the requirement of a minimum number of lectures, laboratory session etc. and making arrangements for proper conduct of examinations including supervision, invigilation, etc.

[English]

Universities Declared as Trouble Torn

6996. SHRI MOOL CHAND DAGA : Will the Minister of EDUCATION be pleased to state :

(a) the number of Universities set during the last three year giving year-wise position and giving names;

(b) the details of Universities that have come up without University Grants Commission's concurrence during the above period;

(c) Universities which have been declared as trouble torn during the above period; and

(d) steps taken by University Grants Commission to streamline their working and action taken against the defaulters ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) The following Universities have been set up during the last 3 years.

Name of University	Year of Establishment
1. Bharathiar University, Coimbatore, Tamil Nadu.	1982
2. Bharathidasan University, Tiruchirapalli, Tamil Nadu.	1982
3. Sher-e-Kashmir University of Agricultural Science	

and Technology, Srinagar, J & K. 1982

4. Andhra Pradesh Open University, Hyderabad, Andhra Pradesh. 1982

5. Sri Padmavati Mahila Visvavidyalayam, Tirupati, Andhra Pradesh. 1983

6. Amravati University, Amravati, Maharashtra 1983

7. Guru Ghasi Das University, Bilaspur, Madhya Pradesh. 1983

8. Gandhiji University, Kottayam, Kerala. 1983

9. Mother Teresa University, Kodaikanal, Tamil Nadu. 1984

10 Arunachal University, Itanagar, Arunachal Pradesh. 1984

(b) The State Government do not require the prior approval of the UGC for establishing new Universities. However, such Universities require to be declared fit by the UGC to receive assistance from the Commission. Among the Universities mentioned above only the Bharathiar and Bharathidasan Universities in Tamil Nadu have so far been declared fit to receive assistance by the Commission.

(c) : Universities are not so declared by the UGC.

(d) : Does not arise.

Construction Works on National Highway No. 12

6997. SHRI PRATAP BHANU SHARMA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the construction work on National Highway No. 12 between Bhopal and Jaipur is very slow;

(b) if so, the details of road under construction and bridges which are yet to be completed;